

LIBRARY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH : CALCUTTA

Ch. 352/00182/2014

Shri Sugriv Ram,
 son of Late Bishani Ram, working as Postal
 Assistant, Barrackpore H.O., Barrackpore -
 700120, District : North 24 - Parganas,
 resident of 72 Bijoygarh, P.O. - Nona
 Chandanpukur (PIN : 700122),
 District : North 24 - Parganas.

.....APPLICANT.

-Versus-

1. Union of India, through the Secretary, Ministry of Communication, Department of Posts, Dak Bhawan, New Delhi - 110001.
2. Chief Post Master General, West Bengal Circle, Yogayog Bhavan, Chittaranjan Avenue, Kolkata - 700012.
3. Director of Postal Services, Kolkata Region, Office of the Chief P.M.G., W.B.Circle, Yogayog Bhavan, Kolkata - 700012.

Wll

9-7-18

(2)

4. Sr. Superintendent of Post Offices,
North Presidency Division, Barrackpore,
Kolkata - 700120.

.....RESPONDENTS.

Idc

No. O.A. 350/00182/2014

Date of order: 17.7.2017

Present: Hon'ble Mr. A.K. Patnaik, Judicial Member

For the Applicant : Mr. P.K. Munsi, Counsel

For the Respondents : Ms. R. Basu, Counsel

ORDER (Oral)

Per A.K. Patnaik, Judicial Member:

During mention hour, Mr. P.K. Munsi, Ld. Counsel appearing for the applicant submitted that in the meantime the applicant has expired and accordingly has filed a death certificate along with memo. Mr. Munsi submitted that as the legal heirs of the applicant are not interested to pursue with the matter, the O.A. may be disposed of as not pressed.

2. Taking into account the submissions made by Mr. Munsi, the O.A. is disposed of being not pressed.

(A.K. Patnaik)
Judicial Member

SP